

DIVISION BENCH  
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/101(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	JAYANTA KUMAR MITTAL VS POLOWINGS HEALTHTECH PRIVATE LIMITED
UNDER SECTION	SEC. 73(4)

**Appearance (via video conferencing/physically)**

**For Respondent**

**Ms. Sulagna Mukherjee, Adv.**

**Ms. Puja Goshwami, Adv.**

**ORDER**

1. Ld. Counsel for the Respondent present.
2. Ld. Counsel appearing for respondent states that the matter is likely to be settled and the proposal in this regard shall sent to petitioner during the course of the day.
3. Be that as it may, reply affidavit be filed within one week.
4. Post this matter on **09.10.2023**, if the matter is not settled, this petition will be heard on its own merits.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**